- (b) whether a massive fraud in the system of accounts was detected;
- (c) whether issue will be enquired into by the CBI; and
  - (d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI GHU-LAM NABI AZAD): (a) No, Sir. The minutes of the meeting do not contain any record of such discussion.

(b) to (d) Do not arise.

# False profit shown by Air India

7714. SHRI V. RAJAN CHELLAPPA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: (a) whether Government collaborated with Air India in 1992-93 to show false profits;

- (b) whether any representative of Government was present on the Board of Air India in 1992-93; and
- (c) whether any action has been taken against the representative of the Ministry for inefficient functioning?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) No, Sir.

- (b) Yes, Sir.
- (c) Does not arise.

#### Steep decline in Air India's profits

7715. SHRI V. RAJAN CHELLAPPA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether there has been a steep decline in the profits of Air India from 1992-93 to the present financial year:
  - (b) if so, the reasons therefor:
- (c) whether Government propose to enquire into this decline;
- (d) the steps proposed to halt this decline; and

(e) whether Air India has any re sons for the prompt state of affairs

THE MINISTER OF CIVIL AVI TION AND TOURISM (SHRI GHULA NABI AZAD): (a), (b) and (e) Y Sir. The decline in profitability 1993-94 and 1994-95 as compared 1992-93 is due to:—

- (i) impact of depreciation ar interest of the B 747-400 aircra acquired during 1993-94.
- (ii) decline in yields by arour 10 per cent and decline in load fator from 64.6 per cent in 1992-93 59.6 per cent in 1993-94; and
- (iii) impact of cancellation of s veral flights in the wake of plags outbreak.
  - (c) No. Sir.
- (d) Air India is taking steps to fa the competition and to improve product, image ad on-time perfor ance to attract more passengers ar increase the revenue; the number services will also be increased depen ing upon additional entitlements ar traffic demand.

#### Formation of Aviation Security For

7716. SHRI N. THANGARAJ PA DIAN: Will the Minister of CIV AVIATION AND TOURISM be please to state

- (a) whether it is a fact that Aviati Security Force was to be formed per Anti-Hijacking Act, 1994;
- (b) if so, what are the details the of; and
- (c) by when it will start functioning?

THE MINISTER OF CIVIL AVI TON AND TOURISM (SHRI GHULA NABI AZAD): (a) to (c). Anti-Hijas ing Act, 1982 as amended in 1994, dc not envisage setting up of Aviation

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Security Force. The Amendment Act has been framed for the speedy trial of persons accused of unlawful interference with civil aviation operations.

### ITDC Financed Guest House at Rameshwaram

7717. SHRI PASUMPON THA. KIR-UTTINAN: Will the Minister of CIVI AVIATION AND TOURISM be pleased to state:

- (a) whether an ITDC Financed guest house at Rameshwaram in Tamil Nadu is kept idle without any maintenance and administration:
- (b) what is the total amount invested on this guest house and when the construction was completed; and
- (c) what are the reasons to keep it unused and allowed to dilapidate?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) ITDC does not have or operate any unit/guest house at Rameshwaram in Tamil Nadu.

(b) and (c) Do not arise.

## Vavudoot service in the North Eastern Region

7718 SHE BHADRESWAR GOHAIN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether Government are aware that the Vayudoot service was initially meant for the North Eastern Region only;
- (b) if so, what are the reasons for expanding the Vayudoot network to almost all parts of the country thereby crippling the service;
- (c) whether Government are aware that Vayudoot service in this region is not operation at present:
- (d) the name of the airport in the North East where Vayudoot service is

operating at present and also the airports which have not yet seen a single aircraft since their inauguration; and

(e) whether any new scheme has been chalked out to improve air services in the North Eastern region?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI GHU-LAM NABI AZAD): (a) Vayudoot Ltd. was initially set up in 1981 to connect maccessible areas in the North East and other regions of the country.

- (b) The network of Vayudoot operations was expanded in later years to make the company commercially viable.
- (c) and (d). Vayudoot has been operating to the following stations in the North Eastern Region:-
  - 1. Silchar (Assam)
  - 2. Lilabari (Assam)
  - 3. Dibrugarh (Assam)
  - 4. Guwahati (Assam)
  - 5. Agartala (Tripura)
  - 6. Aizwal (Mizoram)
  - 7. Ziro (Arunachal Pradesh)
  - 8. Tezu (Arunachal Pradesh)
  - 9. Dimapur (Nagaland)
  - 10. Shilong (Meghalaya)

The operation of Vayudoot so some of the above and other stations had remained chispended for different periods owing to a variety of reasons,

(e) Under the existing guidelines, scheduled domestic airlines are required to deploy 10 per cent of the capacity deployed on Category I routes, on routes in Category II, which include North East region, Jammu and Kashmir, Andaman and Nicobar Islands and Lakshadweep.